

beneficiaries?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). Presumably the Hon'ble Members are referring to the scheme of cash disbursement of loans and subsidy under Integrated Rural Development Programme (IRDP) introduced in 22 selected blocks in April, 1986. The purpose of the scheme is to ensure to the beneficiaries freedom of choice in acquiring assets. The scheme was introduced on an experimental basis.

The performance of the above system was last reviewed jointly by RBI and NABARD during 1987 which revealed that the experiment of cash disbursement in the selected blocks was a mixed experience of having both advantages and disadvantages. However, recently it has been decided to extend the scheme to 28 more blocks in the country, bringing the total to 50.

Excise Duty Evasion Cases in Delhi

609. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of FINANCE be pleased to state:

(a) the number of units of Delhi producing items attracting excise duty;

(b) the number of surprise checks carried out on these units during the last three years;

(c) the number of visits which were headed by senior officers of the status of Assistant Collector, Deputy Collector etc;

(d) the number of cases of duty evasion that came to light during surprise visits or otherwise; and

(e) the action taken against defaulting units?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) 7953 (Seven thousand nine hundred fifty three).

(b) 414 surprise checks were carried out on the above units during the last three financial years, viz, 1986-87 to 1988-89.

(c) 49 (Forty nine).

(d) 282 (Two hundred eighty two).

(e) 260 show cause notices have since been issued to the defaulting units during the above three financial years, demanding total duty of Rs. 31.16 crores approximately. A number of show cause notices have already been adjudicated confirming duty to the tune of Rs. 1.91 crores and imposing penalties aggregating approximately Rs. 40 lakhs. Prosecutions have also been launched in 10 cases.

On-going Major and Medium Irrigation Projects in Orissa

610. SHRI SOMNATH RATH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present position with regard to on-going major and medium irrigation projects in Orissa;

(b) whether any progress reports from State Government on such irrigation projects have been received by Union Government;

(c) if so, the details thereof; and

(d) the time by which these are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) Seven major and twenty one medium projects.

(b) to (d). Quarterly progress reports on Physical and financial status in respect of five major and two medium irrigation projects which are under Central monitoring are being received regularly. While Sunder is likely to be completed during the Seventh Plan, Upper Kolab (Irrigation), Mahanadi Birupa, Upper Jonk and Potteru Projects are likely to be completed during Eighth Plan. Rengali (Irrigation) and Upper Indiravati (Irrigation) Projects will spill-over beyond Eighth Five Year Plan.

Adoption of Villages by State Bank of Indore in Madhya Pradesh

611. SHRI C. JANGA REDDY: Will the Minister of FINANCE be pleased to state:

(a) the criteria laid down for adoption of villages for rural development by the nationalised banks;

(b) the total number and names of villages adopted so far by the State Bank of Indore in Madhya Pradesh; and

(c) the names of villages in Madhya Pradesh proposed to be selected for adoption by the Bank during 1989-90?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) In terms of guidelines issued by Reserve Bank of India (RBI) for allocation of villages to bank branches, all villages in the country are required to be allocated to rural and semi-urban branches of commercial banks and Regional Rural Banks (RRBs). The norms for allocation of villages are as under:—

1. On an average about 15 to 25 villages should be allotted to each rural and semi-urban branch including RRBs.
2. The branch concerned to which villages are allotted should be within the proximity of the villages.
3. As far as possible villages within a Gram Panchayat should be allocated to the same branch.
4. Villages allocated to a branch should be contiguous.
5. Bank branches located in urban centres may also be allotted few villages in their vicinity, if they are already engaged in rural lending, to a sizeable extent.

(b) and (c). RBI has reported that a total of 4096 villages in Madhya Pradesh have been allocated to 191 rural and semi-urban branches of State Bank of Indore. The time and labour involved in preparing the statement showing names of these villages may not be commensurate with the result to be achieved.

Coca Cola Proposal for Export Oriented Unit

612. SHRI CHINTAMANI JENA:
SHRI MOHANBHAI PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have asked Coca Cola company to resubmit their proposal for setting up a 100 per cent export-oriented unit with fresh commitments;

(b) if so, the details thereof; and

(c) the decision of Government in the matter?